

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3382

ANSWERED ON:12.05.2006

CONSTRUCTION OF DAMS

Chandrapan Shri C.K.;Reddy Shri Suravaram Sudhakar

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government had sanctioned Rs. 4.55 lakhs for the construction of Check Dam on Sajnam river at KARARI village on March 29, 1996 to the Mangal Research & Dehati Development Society Bhaloni lodh Bar, Lalitpur(UP);
- (b) whether the Government released the first instalment of Rs. 2.55 lakhs in the year 2000 and the second instalment was never released;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether the Government is aware that the project cost has increased since then; and
- (e) if so, the steps taken to increase the sanctioned fund and to release the fund for the completion of the project at the earliest possible?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRIMATI SURYAKANTA PATIL)

- (a) to (e) The information is being collected and will be laid on the Table of the House.